

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2651**

**TO BE ANSWERED ON THE 09<sup>TH</sup> JULY, 2019/ ASHADHA 18, 1941 (SAKA)**

**SETTING UP OF MULTI AGENCY BODY IN J&K**

**2651. SHRI SANJAY SADASHIV RAO MANDLIK:  
SHRI SUDHEER GUPTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to set up a multi-agency body in Jammu and Kashmir led by the Jammu and Kashmir Police to expand its ambit to monitor the progress of all terror related cases in the State;**

**(b) if so, the details thereof; and**

**(c) the other steps taken/being taken by the Government to check terrorism in Jammu and Kashmir?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) and (b): Yes Sir. A Multi Disciplinary Terror Monitoring Group (TMG) has been constituted in the State of Jammu and Kashmir.**

**TMG has been constituted to ensure synergized and concerted action against terror financing and other terror related activities in the State of Jammu and Kashmir.**

**(c): The Government has adopted a policy of zero tolerance towards terrorism. Effective response is given by the security forces to counter terrorist activities in the State of Jammu and Kashmir.**

**Due to concerted and synergized efforts of Security Forces, the security situation in the State has witnessed an improvement in the first half of this year over the corresponding period of 2018. Terrorist initiated incidents saw a decline of 28%, net infiltration reduced by 43% and local recruitment declined by 40% and neutralization of terrorists has increased by 22%.**

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